

CCP 35/96
OA 564/96
with CCA 34/96
OA 547/95

28.8.02 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. May. Chaudhary, AM.

Sri S.S. Sharma, learned Counsel
for the applicant in CCA 35/96 submits
that this application has been rendered
infructuous and may be dismissed as such.
The Contempt application is accordingly
dismissed as infructuous. Sri S.K.
Pandey holding brief of Sri P.
Mathur Counsel for the respondents
is present. No order as to costs.

A.M.

VC

lw/